

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3605  
ANSWERED ON:13.02.2014  
INCREASE IN ALLOWANCE FOR PSU EMPLOYEES  
Bali Ram Dr.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Industrial Dearness Allowance of the employees/officers working in various Public Sector Undertakings (PSUs) has been enhanced;
- (b) if so, the details thereof; and
- (c) the time by which the said proposal is likely to be finalised?

**Answer**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (c): Industrial Dearness Allowance (IDA) for employees of various Central Public Sector Enterprises (CPSEs) is revised regularly on a quarterly basis, based on the All India Consumer Price Index (AICPI) data published by the Labour Bureau, Ministry of Labour & Employment. The latest orders on the IDA, due with effect from 01.01.2014, for employees drawing pay in 1987, 1992, 1997 and 2007 scales of pay were issued separately, on 07.01.2014.

As per the above orders, the rates of DA were revised to 90.5 % & 221.7 % of pay for employees of CPSEs drawing pay in 2007 and 1997 scales of pay, respectively. The Quantum of DA payable to employees of CPSEs drawing 1992 scales of pay are as follows:

Basic Pay	DA Rates
Upto Rs.3500	399.9% of pay subject to a minimum of Rs. 8790/-
Above Rs.3500 and upto Rs.6500	299.9% of pay subject to a minimum of Rs. 13997/-
Above Rs.6500 and upto Rs.9500	239.9% of pay subject to a minimum of Rs. 19494/-
Above Rs 9500	199.9% of pay subject to a minimum of Rs. 22791/-

For employees of CPSEs drawing 1987 scales of pay, the Quantum of DA was enhanced by Rs. 290/-.